

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4167  
ANSWERED ON:14.12.2001  
INCENTIVES TO BONGAIGAON REFINERY AND PETRO-CHEMICALS LTD.  
SANSUMA KHUNGGUR BWISWMUTHIARY

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government have contemplated to apply recently throughout N.E. Policy Incentives to "Bongaigaon Refinery and Petrochemicals Ltd. (BRPL) Daligaon" located in a backward Bodo tribal region;
- (b) if so, the details thereof, including actions taken so far in this regard;
- (c) if not, the reasons therefor;
- (d) the relevance and utility of the N.E. Industrial Incentive Policy in relation to the existing industrial units with special reference to Bongaigaon Refinery and Petrochemicals Ltd.
- (e) the total amount of fresh investment received by N.E. States after the announcement of the policy and the detail break-up thereof; and
- (f) if the quantum of receipt fresh investment is so meagre, the reasons for not extending the benefits of this policy to the existing major industries of N.E. Region specially to the industrial unit like Bongaigaon Refinery and Petro-chemicals Ltd.?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (DR. RAMAN SINGH)

a) No, Sir.

b) Does not arise

c) & d) Under the New North Eastern Industrial Policy Scheme announced in 1997, the existing units on substantial expansion, are eligible for the incentives announced under the Policy like Capital Investment Subsidy, Working Capital Subsidy, 10% Insurance Coverage etc. However, Refineries, Plantation and Power generation units are excluded from availing the benefits of Transport Subsidy Scheme.

e) After the announcement of the North Eastern Industrial Policy Scheme, the investment made in the North Eastern region upto 31st March, 2001 are as under :-

Column I      Column II

Expected Capital Investment      Capital Investment on completion of  
(Rs. in crores)      the project that has taken place  
as on 31st March, 2001  
(Rs. in crores)

i. Arunachal Pradesh	12.84	9.45
ii. Assam	211.03	178.14
iii. Manipur	9.9	8.69
iv. Meghalaya	74.09	27.05
v. Mizoram	8.43	4.56
vi. Nagaland	11.62	9.41
vii Tripura	10.6	11.19

TOTAL      339.11      249.09

(f) In view of the above, does not arise, Sir.